including old plants to meet the shortage. As a result, there has been no cut in the supply to the consumers in Delhi.

FOREIGN EXCHANGE FOR BEAS DAM

Written Answers

"58. SHRI M. C. SHAH: Will the Minister of IRRIGATION AND POWER be pleased to state whether the Government of Punjab has requested the Central Government for Rs. 2 crore foreign exchange to enable it to expedite the completion of the Beas Dam?

THE MINISTER OF IRRIGATION AND POWER (SHRI FAKHRUDDIN ALI AHMED): The Beas Project authorities have requested for release of foreign exchange worth about Rs. 1 crore to meet their immediate requirements. The proposal is under examination.

CONCESSION TO INCOME-TAX ASSESSEES IN BORDER AREAS

*59. SHRI A. D. MANI: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Government have issued instructions to the Income-Tax authorities in the Punjab, Rajasthan, Jammu and Kashmir States asking them riot to levy any penalty for non-payment of income-tax from people in the border areas; and
- (b) if so, the period for which this concession has been extended?

THE MINISTER OF STATE IN THE MINISTRY OF- FINANCE (SHRI B. R. BHAGAT): (a) Yes, Sir.

(b) Up to the end of February, 1966.

POLITICAL LEADERS IN RAMSWAROOP T.B. HOSPITAL, MEHRAULI

*60. SHRI ABDUL GHANI: Will •the Minister of HEALTH AND

to Questions FAMILY PLANNING be pleased to state:

- (a) whether it is a fact that in the Ramswaroop T.B. Hospital, Mehrauli, rent is being paid by Govem-ment when political leaders take indoor treatment in special wards:
- (b) if so, the amount paid in this respect during the last two years; and
- (c) whether it is a fact that recently political leaders have been transferred from special wards of the hospital to general wards; if so, the reason_s for the same?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA NAY AR): (a) No, sir.

(b) and (c) does not arise.

GODAVARI BARRAGE

- 19. SHRI D THENGARI: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) whether it is a fact that the Government of India has accepted the recommendation of the Mitra Com mittee to the effect that the Godavari barrage should be located at Dowlaisywaram, about 150 ft. above the present site of the anicut; and
- (b) if so, what is the reaction of Government in regard to other recom mendations of the Mitra Committee?

THE MINISTER OF IRRIGATION AND POWER (SHRI FAKHRUDDIN ALI AHMED): (a) and (b) Recommendations are accepted. The Report has been sent to the Government of Andhra Pradesh implementation.

COMMERCIAL CREDITS FROM THS SOVIET UNION

20. SHRI D. THENGARI: Will the Minsiter of FINANCE be pleased to state whether it is a fact that the Soviet Union has agreed to give India commercial credits repayable over a 10 year period in order to enable imports of spare parts and components

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): The Soviet Union has agreed to supply on 10 years' deferred payment terms (a) replacement equipments for the enterprises built-up with assistance o*x U.S.S.R, and (b) equipment neeessary for the fulfilment of the production programme of the enterprises built with assistance of U.S.S.R.

PAYMENT OP INDIAN CURRENCY TO RADIO CEYLON

- 21. SHRI D. THENGARI: Will the Minister of FINANCE be pleased to state:
- (a) the amount of Indian currency paid during the year 1965 for the publicity of Indian industries through the commercial service for Radio Ceylon; and
- (b) whether some steps are being taken by Government to check this outflow of Indian currency?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): (a) A sum of Rs. 3.89 lakhs has been spent in foreign exchange during 1965 on account of Indian commercial advertisement through Radio Ceylon.

(b) This exchange has been released in terms of Government policy on export promotion. Government do not consider it necessary to put any further restrictions for the time being.

LAND FOR OFFICES OF POLITICAL PARTIES IN DELHI

- 22. SHRI RAM SINGH: Will the Minister o'f WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:
- (a) how many political parties have been allotted Government land in Delhi for constructing party offices;

(b) how many Government quar ters are at present being used political parties; and

to Questions

(c) what is the criterion followed for the allotment of Government land to political parties?

THE MINISTER OF WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA): (a) Two.

- (b) Two.
- (c) Subject to the availability of land, it is allotted on payment of full market value. As the land in Delhi is scarce, and the demand for allotment is great, each case is considered on merit

PAYMENT OF RENT FOR GOVERNMENT-**PREMISES**

- 23. SHR1 RAM SINGH: Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:
- (a) the number of Government houses which are being used by private individuals or organisations ir*-Delhi;
- (b) whether the payment of rent in all cases is up to date; and
- (c) if not, the number of cases in which rent has not been paid and since when?

THE MINISTER OF WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI MEHR CHAND* KHANNA): (a) 199.

- (c) 122. Rent is mostly outstanding for the later part of the year 1965 and January,

CENTRAL HOUSE MORTGAGE CORPORATION

24. SHRI RAM SINGH: Will the-Minister of FINANCE be pleased to refer to the reply given to Unstarred